NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 193/66/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

Name of the Company:

Ananya Finance for Inclusive Growth Pvt. Ltd.

Section of the Companies Act:

Section 66 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** Petitioner Advocall 1. Tanvish Bhall

Nisha Ojha. Advocatt Petitioner

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Petitioner.

Proof of service of notice on RBI filed.

RBI not filed any representation.

Heard arguments of learned Counsel for Petitioner.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL